

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TCP/CSP/CSA/CSP/TCSP/TCSA/No. 87 / (MAH) / 2017
MA 125/2017

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR**
HON'BLE MEMBER (J)

SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON, 11 / 04 / 2017

NAME OF THE PARTIES: M/s. Rakesh Keshav & Anr. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397 - 398 of the Companies
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	<u>Prakash</u>	<u>Ad. Jm. Sec</u>	<u>Prakash</u>
2.	<u>Pethuraj</u> <u>Rakesh Keshav</u>	<u>Pethuraj</u>	<u>Pethuraj</u>

Order

MA 125/2017 in TCP No.87/397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 28.4.2017 as fixed earlier.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)